

**Week Ending 01.06.2018**  
(Week 22/18)

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

**Office Memorandum**

**New Delhi, dated the 04.06.2018**

**Subject:-Weekly Report in respect of important developments in CBEC for the week –28.05.18 to 01.06.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –28.05.18 to 01.06.18.

**1. Administrative Changes:-**

- Order regarding posting/ transfer of 04 (four) IRS (C&CE) Group A officers, has been issued vide Office Order No.87/2018 dated 31.05.2018.
- Order regarding posting of 02 IRS (C&CE) Group A officers to Directorate General of Systems and Data Management on loan basis, has been issued vide Office Order No.88/2018 dated 01.06.2018.
- Order regarding grant of ante-dated promotion to Shri P.K. Bamania in the grade of Assistant Commissioner of Customs and Central Excise on ad-hoc basis, has been issued vide Office Order No.89/1018 dated 01.06.2018.
- Order regarding grant of ante-dated promotion to Dr.Srikant Kumar Mohapatra, in the grade of Assistant Commissioner of Customs and Central Excise on ad-hoc basis, has been issued vide Office Order No.90/2018 dated 01.06.2018.
- Order regarding grant of pro forma promotion to 04 (four) IRS (C&CE) Group A Officers under Next Below Rule (NBR) on 'one to one basis', has been issued vide Office Order No.91/2018 dated 01.06.2018.

**2. Legislative Changes:-**

- Notification No. 30/2018-Cus (ADD) dated 30.05.2018 issued for providing provisional assessment of jute goods exported from Bangladesh or Nepal by M/s Janata Jute Mills Ltd.(Producer) till the final findings of New Shipper Review in this regard are received.
- Notification No. 31/2018-Cus (ADD) dated 30.05.2018 issued for providing provisional assessment of jute goods exported from Bangladesh or Nepal by M/s. Aman Jute Fibrous Ltd. (Producer) and M/s IB Jute Corporation (Exporter/Trader) till the final findings of New Shipper Review in this regard are received.
- Notification No. 32/2018-Cus (ADD), dated 01.06.2018 has been issued to rescind Anti-Dumping Duty on imports of the Digital Offset Printing Plates originating in or exported from China PR imposed vide Notification No.51/2012-Customs (ADD), dated the 3<sup>rd</sup> December, 2012.
- Notification No. 33/2018-Cus (ADD), dated 01-06-2018 has been issued to seek revision anti-dumping duty on imports of Hydrogen Peroxide originating in or exported from Bangladesh, Taiwan, Korea RP, Indonesia, Pakistan and Thailand by amending the notification No.28/2017-Customs (ADD) dated 14<sup>th</sup> June, 2017.

- Notification No. 11/2018-Central Tax (Rate), dated 28.05.2018 issued to amend notification No.04/2017-Central Tax (Rate) dated 28.06.2017 so as to notify levy of Priority Sector Lending Certificate (PSLC) under Reverse Charge Mechanism (RCM).

**3. Any Instruction/Circular:-**

- Circular No.12/2018-Cus-IV(N.T.) dated 29.05.2018 issued for sanction of pending IGST refund claims where the records have not been transmitted from GSTN to DG System.
- Circular No.13/2018-Director (Customs) (N.T.) dated 30.05.2018 issued for revised instruction for stuffing and sealing of reefer-containers.
- Circular No.210/2/2018-Service Tax dated 30.05.2018 issued regarding applicability of service tax on ambulance services provided to government by private service providers under the National Health Mission (nHM).
- Instruction No.10/2018-Cust-IV (N.T.) dated 29.05.2018 issued for Single Window Project-clearance of food consignments by customs officers at locations where FSSAI has provided delegation-reg

(Hemambika R. Priya )  
Commissioner(Coordination

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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